

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 10330 of 2016- DB

(Arising out of Order No. AND-EXCUS-000-COM-001-004-15-16 dated 18.11.2015
passed by Principal Commissioner - Anand)

Anupam Industries Limited

Unit-III, Plot No. 199-200 and 201a,
GIDC, Vithal Udyog Nagar,
Anand, Gujarat

.....Appellant

VERSUS

C.C.E. & C. – Anand

Office of the Commr. Central Excise,
Customs & Service Tax, Central Excise Build.
NrJunaDadar, Behind Old Bus Depot,
Anand, Gujarat-388001

.....Respondent

APPEARANCE:

Shri Saurabh Dixit, Advocate for the Appellant
Shri R.K. Agarwal, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 27.11.2024
DATE OF DECISION:02.12.2024

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 10329 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha